

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2855  
ANSWERED ON:14.03.2011  
AUTOMOBILE POLLUTION IN CITIES  
Angadi Shri Suresh Chanabasappa

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has conducted any study regarding automobile pollution in major cities of the country;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to reduce automobile pollution in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) The Central Pollution Control Board had sponsored a study to the International Centre for Automotive Technology, Manesar on "Assessment of Aldehydes, Ketones and Methane Emission in Vehicles Exhaust Using Various Fuels". The objective of study envisages the characterization of aldehydes, ketones and methane emission from vehicular exhaust using different fuels like petrol Bharat Stage (BS) I and II, diesel BS II and III, Liquid Petroleum Gas, Compressed Natural Gas, 5 % Ethanol blended with petrol and 10 % bio-diesel blend with diesel. The report of the study has not yet been finalized.

(c) Some of the important measures taken for reducing vehicular pollution are as under:

(i) Bharat Stage (BS) -IV emission norms have been implemented in 13 cities of the country from April, 2010, while BS-III emission norms have been implemented in the entire country from April, 2010 for four wheelers.

(ii) Mass emission standards (Bharat Stage III) have been notified for two, three wheelers and diesel driven agriculture tractors from April, 2010 throughout country.

(iii) Availability of pre-mix 2 T oil in petrol at all petrol outlets.

(iv) Public transportation systems in several major cities are now running on clean fuels like Compressed Natural Gas (CNG) and Liquefied Petroleum Gas (LPG).

(v) Pollution Under Control (PUC) norms for diesel vehicles have been revised and made stringent from the year 2010.

(vi) Expansion of Metro and rapid mass transport systems in major cities.

(vii) Action plans have been prepared and are being implemented for 16 highly polluting cities as per the directives of Hon'ble Supreme Court.